

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition (Crl.) No.237 of 1998

SUBE SINGH
Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

Date : 03/02/2006 This Petition was called on for judgement today.

For Petitioner(s) Mr. S. Muralidhar,Adv.

For Respondent (s) Mr. T.V. George,Adv.

Mr. P. Parmeswaran,Adv.

Hon'ble Mr. Justice R.V. Raveendran pronounced the judgement of the Bench comprising of Hon'ble the Chief Justice,

Hon'ble Mr. Justice B.N. Srikrishna and His Lordship.

The writ petition is disposed of.

[T.I. Rajput]

A.R.-cum-P.S.

[V.P. Tyagi]

Court Master

[Signed reportable judgement is placed on the file]